

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-12/2006/ 2283 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Nasim Akhtar,
Special Judge,
NDPS, Assam,
Guwahati.

Dated Guwahati, the ¹⁶ 27 March, 2025.

Sub:- **Restricted holiday and casual leave.**

Ref:- Your letter No.SPL/J/NDPS/54, dtd. 24.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 28.03.2025 and casual leave on 29.03.2025, along with station leave permission, from the morning of 28.03.2025 till the evening of 31.03.2025.** The District & Sessions Judge, Kamrup (Metro), and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/ -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-12/2006/2284-2285 /A, dated , 27-03-2025
Copy to:

1. The District & Sessions Judge, Kamrup (Metro).
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]